

List of operational creditors (Other than Workmen and Employees and Government Dues)

Name of the Corporate Debtor : Sree Bajrang Infracon Pvt Ltd

Date of commencement of liquidation : 20.12.2024

List of creditors as on : 29-08-2025

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set off	Amount of claims rejected	Amount of claims under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending	Whether lien/attachment removed? Yes/No	Amount covered by guarantee	% share in total amount of claims admitted						
1	Shree Shyam Steel	ACZFS8706J		2,65,33,846.00	2,55,32,467.00	Sale of goods	0	NA	0	30.32	0	0	0	0	0	Since no claim has been submitted in the Liquidation Process by the stakeholder, the claim of the Stakeholder admitted during the CIRP Process of the Corporate Debtor is deemed to be submitted under section 38 of the IBC, 2016. Accordingly the same has been admitted in the Liquidation Process.
2	Jalan Sales Corporation	AABFJ3630N		6,88,29,454.80	4,90,75,020.47	Sale of goods	0	NA	0	58.28	0	0	0	0	0	
3	Kamakhya Biofuels Private Limited	U24290AS2021PTC021901	14-01-2025	2,61,05,984.00	-	Sale of goods and service	0	NA	0	0	0	0	2,61,05,984.00	0	0	
<b>Total</b>				<b>12,14,69,284.80</b>	<b>7,46,07,487.47</b>								<b>2,61,05,984.00</b>			